

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fourteenth Lok Sabha)

THIRTY-FIFTH REPORT

(Presented on 12.3.2008)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-fifth Report.

2. The Committee met on 10 March, 2008 for allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Smt. Jyotirmoyee Sikdar, Sarvashri Rasheed Masood and Haribhau Rathod, M.Ps.

Allocation of time to Resolutions

3. The Committee recommend allocation of time to three resolutions as follows :-

- (i) Resolution by Smt. Jyotirmoyee Sikdar regarding - 2 hours
review of the existing National Sports Policy.
- (ii) Resolution by Shri Rasheed Masood regarding - 2 hours
inclusion of Muslims in the list of Scheduled Castes.
- (iii) Resolution by Shri Haribhau Rathod regarding 2 hours
legislation for the overall development of persons -
belonging to Denotified tribes and Nomadic tribes.

Recommendation

4. The Committee recommend that the allocation of time to three resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

10 March, 2008

20 Phalgun, 1929 (Saka)

CHARNJIT SINGH ATWAL

Chairman,

*Committee on Private Members'
Bills and Resolutions.*

